

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1255**  
TO BE ANSWERED ON- 08/12/2021

**WELFARE OF PVTGs**

1255. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that there are 75 Particularly Vulnerable Tribal Groups (PVTGs) notified as on date in the country, if so, the details thereof, State-wise;
- (b) whether Government is implementing a Scheme, namely “Development of Particularly Vulnerable Tribal Groups (PVTGs)” which covers the identified PVTGs among Scheduled Tribes;
- (c) whether the activities/projects sanctioned under the scheme differ from State to State depending on their demand; and
- (d) the details of the funds sanctioned to States under the Scheme during the last three years, State-wise?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI BISHWESWAR TUDU)

- (a) : Yes, Sir. The names of Particularly Vulnerable Tribal Groups (PVTG) in the country, State and UT-wise are given at **Annexure 1**.
- (b) & (c) : Yes, Sir. Ministry of Tribal Affairs administers a scheme namely ‘**Development of Particularly Vulnerable Tribal Groups (PVTG)**’ specifically for the PVTG population. The scheme covers the 75 identified PVTGs in 18 States, and Union Territory of Andaman & Nicobar Islands. The scheme aims at planning their socio-economic development in a comprehensive manner while conserving the culture and heritage of such communities by adopting habitat level development approach. The scheme operates in the nature of Gap filling. Under the scheme, financial assistance is provided to the State/UT Governments based on their proposals for development of tribal people in the sectors of education, housing, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, water supply and sanitation, social security or any other innovative activities targeted to bridge the critical gaps. The projects taken up under this scheme are demand driven and differ from State to State.
- (d) : Details of funds released under the scheme in the past three years is indicated as under,

**Release of funds under 'Development of PVTG' Scheme to States/UT**

Sl. No.	Name of State	Released Amount (Rs. in Lakh)		
		FY 2018-19	FY 2019-20	FY 2020-21
1	Andhra Pradesh	1837.00	3713.43	1245.51
2	A & N Islands **	0.00	0.00	0.00
3	Bihar	0.00	0.00	0.00
4	Chhattisgarh	1051.50	1311.35	989.32
5	Gujarat	604.00	429.05	552.20
6	Jharkhand	3295.79	847.00	1777.29
7	Karnataka	460.00	1933.01	438.46
8	Kerala	0.00	0.00	88.00
9	Madhya Pradesh	7998.09	8064.89	2188.11
10	Maharashtra	1230.26	2510.00	1411.66
11	Manipur	1157.55	0.00	0.00
12	Odisha	3626.00	976.38	1202.00
13	Rajasthan	1008.00	968.10	968.00
14	Tamil Nadu	0.00	819.48	551.08
15	Telangana	533.00	538.50	1460.50
16	Tripura	789.53	1960.82	231.43
17	Uttar Pradesh	0.00	0.00	82.04
18	Uttarakhand	565.86	489.53	295.00
19	West Bengal	843.42	437.47	519.40
<b>Grand Total:</b>		<b>25000.00</b>	<b>24999.00</b>	<b>14000.00</b>

\*\* Note: As far as release of funds to the Union territory of Andaman & Nicobar Islands is concerned, Ministry had released funds to the tune of Rs 100.00 lakh and Rs 200.00 lakh in 2016-17 and 2017-18 respectively. No proposals were however received for the years 2018-19 & 2019-20 from the UT Administration due to which fund release could not be made. For the current financial year 2021-22, an amount to the tune of Rs 252.11 lakh has already been released for activities related to infrastructure improvement in PVTG habitations in the UT.

**Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No.1255 for answer on 08.12.2021**

<b>State/UT wise list of Particularly Vulnerable Tribal Groups (PVTGs)</b>		
<b>Sl. No.</b>	<b>Name of States/Union Territory</b>	<b>Name of PVTG</b>
1	Andhra Pradesh (including Telangana)	Chenchu
2		Bodo Gadaba
3		GutobGadaba
4		DongriaKondhs
5		Kutia Khond
6		Kolam
7		Konda Reddy
8		Konda Savaras
9		BondoPoroja
10		Khond Poroja
11		ParengiPoroja
12		Thoti
13	Bihar (including Jharkhand)	Asur
14		Birhor
15		Birjia
16		Hill Kharia
17		Korwa
18		Mal Paharia
19		Parhaiya
20		SauriaPaharia
21		Savar
22	Gujarat	Kolgha
23		Kathodi
24		Kotwalia
25		Padhar
26		Siddi
27	Karnataka	JenuKuruba
28		Koraga
29	Kerala	Cholanaickan
30		Kadar
31		Kattunayakan
32		Koraga
33		Kurumbas
34	Madhya Pradesh (including Chhattisgarh)	Abujh Marias
35		Baiga
36		Bharia

37		Birhor
38		Hill Korbas
39		Kamar
40		Saharia
41	Maharashtra	Katkari
42		Kolam
43		Maria Gond
44	Manipur	Marram Nagas
45	Odisha	ChuktiaBhunja
46		Birhor
47		Bondo
48		Didayi
49		Dongria Khond
50		Juang
51		Kharia
52		KutiaKandha
53		Lanjiasoara
54		Lodha
55		Mankirdia
56		PaudiBhuyans
57		Saura
58	Rajasthan	Seharia
59	Tamil Nadu	Irular
60		Kattunayakan
61		Kota
62		Kurumbas
63		Paniyan
64		Toda
65	Tripura	Riang
66	Uttar Pradesh	Buksa
67	(including Uttrakhand)	Raji
68	West Bengal	Birhor
69		Lodha
70		Toto
71	Andaman & Nicobar islands	Great Andamanese
72		Jarawas
73		Onges
74		Santenelese
75		Shompens

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